

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NOTICE FOR OATH CEREMONY

ON

23RD OCTOBER 2019

The Oath taking Ceremony of newly appointed Members in the National Company Law Appellate Tribunal (NCLAT) will be held at **10:30 A.M. on 23rd October, 2019** in the **Auditorium Hall, Convention Centre, Ground Floor, SCOPE Complex, 7, Lodhi Raod, New Delhi**. Learned Lawyers, Counsel and Other Dignitaries are cordially invited.

By Order of Hon'ble Chairperson

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.10.2019 (WEDNESDAY)

COURT OF CHAIRPERSON

11: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M. Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 909 of 2019 | Sarita Vishal. Vs. Aarti Security Services. With | Shiv Kumar Suri | |
| 2. | Comp. App. (AT) (Ins) No. 929 of 2019 | Sarita Vishal. Vs. Anupam Enterprises & Anr. | Shiv Kumar Suri | Sourabh Gupta-R1 |
| 3. | Comp. App. (AT) (Ins) No. 1015 of 2019 | State Bank of India. Vs. Srei Infrastructure Finance Ltd & Anr. | Sumant Batra | Vivek Sibal-R2 |
| 4. | Comp. App (AT) No. 48 of 2019 | UFO Moviez India Ltd & Anr. Vs. | Vijayendra Pratap Singh | S.Ramakantha |

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| | | Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region. | | |
| 5. | Comp. App. (AT) No. 259 of 2019 | ACME Consultant Pvt. Ltd. & Anr. Vs. Premium Agro Export Ltd. & Ors. | Sadapurna Mukherjee | |

For Admission (Fresh Cases)

| | | | | |
|-----|---|--|---------------------|--|
| 6. | Comp. App (AT) (Ins) No. 1100 of 2019 | Harrish Khurana. Vs. One World Realtech Pvt Ltd. | Ashish Middha | |
| 7. | Comp. App (AT) (Ins) No. 1112 of 2019 | Consolidated Engineering Company. Vs. Subodh Kumar Agarwal & Ors. | Bhavya Sethi | |
| 8. | Comp. App (AT) (Ins) No. 1113 of 2019 | Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Anr. | Prachi Johri | |
| 9. | Comp. App (AT) (Ins) No. 1114 of 2019 | Avalon Sports and Media. Vs. Intex Technologies India Ltd. | Abhisek Rai. | |
| 10. | Comp. App (AT) (Ins) No. 1115 of 2019 | Committee of Creditors. Vs. Sonu Jain RP for Marina Projects Pvt Ltd & Ors. | Mangaljit Mukherjee | |
| 11. | Comp. App (AT) (Ins) No. 1116 of 2019 | Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi. | Priya Puri | |
| 12. | Comp. App (AT) (Ins) No. 1117 of 2019 | Canara Bank. Vs. Mamta Binani & Ors. | Ridhima Sehgal | |
| 13. | Comp. App (AT) (Ins) No. 1119 of 2019 | Rupesh Kumar Gupta. Vs. Punjab National Bank & Anr. | Shyam Agarwal | |
| 14. | Comp. App (AT) (Ins) No. 1120 of 2019 | Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt Ltd & Ors. | Soumya Dutta | |
| 15. | Comp. App (AT) (Ins) No. 1121 of 2019 | Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr. | Avishkar Singhvi | |
| 16. | Comp. App (AT) No. 291 of 2019 | Sudha Commercial Company Ltd. Vs. Milk Food Ltd. & Ors. | Pratiksha Sharma | |

For Admission (After Notice)

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|-----|--|---|--------------|--|
| 17. | Comp. App (AT) (Ins) No. 993 of 2019 | Bijay Kumar Agarwal. Vs. State Bank of India & Anr. | Soumya Dutta | |
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|-----|---|---|--------------------------|--|
| 18. | Comp. App. (AT) (Ins) No. 959 of 2019 | Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt Ltd & Ors. | Mansij Arya | Shivam Narang |
| 19. | Comp. App. (AT) (Ins) No. 19 of 2019 | N.S. Rangachari Vs. Consolidated Construction Consortium Ltd. | Ashish Kumar Upadhyay | M.P. Parthiban |
| 20. | Comp. App. (AT) (Ins) No. 161 of 2019 | Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd.& Ors. | Priyanka Ghorawat | Arshit Anmol-R1 Ishaan George (R2), Goutham Shivshankar (R3) |
| 21. | Comp. App. (AT) (Ins) No. 680 of 2019 | Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With | Pankaj Bhagat | Abhishek Anand- RP |
| 22. | Comp. App (AT) (Ins) No. 688 of 2019 | Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors. | Rajat Navet | Abhishek Anand- RP Vikas Sharma-R3 |
| 23. | Comp. App (AT) (Ins) No. 724 of 2019 | Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With | Arvind Kumar | Heena George Misha (R-SBI) |
| 24. | Comp. App (AT) (Ins) No. 725 of 2019 | Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With | Arvind Kumar Gupta | Heena George Misha (R-SBI) |
| 25. | Comp. App. (AT) (Ins) No. 870 of 2019 | State Bank of India. Vs. Liberty House Group Pte. Ltd. | Jasveen Kaur | Henna George |
| 26. | Comp. App. (AT) (Ins) No. 819 of 2019 | Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With | Chetan Roy | Gagan Bothra |
| 27. | Comp. App (AT) (Ins) No. 844 of 2019 | S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. | Abhijit S. Roy. | |
| 28. | Comp. App. (AT) No.173 of 2019 | Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. With | Arunima Kedia | Gunjan Ahuja-R2 |
| 29. | Comp. App. (AT) No. 174 of 2019 | Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. | Arunima Kedia | Gunjan Ahuja-R2 |
| 30. | Comp. App. (AT) No. 227 of 2019 | Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors. With | Ankit Dubey | Anurag Sharma- R1 |

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| 31. | Comp. App. (AT) No. 228 of 2019 | P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla. & Ors. With | Ankit Dubey | Anurag Sharma- R1 |
| 32. | Comp. App. (AT) No. 229 of 2019 | Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd. & Ors. | Ankit Dubey | Anurag Sharma- R1 |

After the above or 12:45 PM, whichever is earlier.

For Orders

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| 33. | Comp. App. (AT) (Ins) No. 971 of 2019 | Raj Singh Gahlot, Director of Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr. | P.K. Agrawal, Ritesh khare | Vijay Nayar-R1 Sanjay Jain-R2 |
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 359 of 2019 | Saregama India Ltd. Vs. Home Movie makers Pvt Ltd. | Aseem Chaturvedi | Aditya Verma |

02: 10 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|-------------------------|
| 1. | I.A. No. 2673,2674,2675, 2676, 2677 & 740, 3088, 3320 of 2019 in Comp. App. (AT) No. 346 of 2018 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With | S. Ramdakantha | Gauri Rasgotra |
| 2. | Comp. App. (AT) No. 347 of 2018 | Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. | Karan Khanna | Gauri Rasgotra |
| 3. | I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Adarsh Buildestate Ltd & Ors Vs. Union of India | Mahesh Agarwal | Ashim Sood (R-SFIO) |

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| 4. | I.A. No. 3016,3322,3323 of 2019 in Comp. App (AT) No. 275 of 2017 | Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With | Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3) | TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7) |
| 5. | Comp. App (AT) No. 280 of 2017 | Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors. | TejasKaria Manu Krishnan | Niti Dixit Sumit Chopra Pallavi Srivastava (R-8) |
| 6. | Comp. App. (AT) (Ins) No. 131 of 2019 | Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr. | Shashank Agarwal | Rohan Agrawal (R1), Ekta Choudhary |
| 7. | Comp. App. (AT) (Ins) No. 769 of 2019 | Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors. | Anuj Shah | Malvika Kalra (R1) Gautam Singhal (IRP) |
| 8. | Comp. App. (AT) (Ins) No. 869 of 2019 | Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd. | Partha Sil | Bishwajit Dubey- R1 |
| 9. | Comp. App. (AT) (Ins) No. 888 of 2019 | Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors. | Dibyadyuti Banerjee | Ankit Bhardwaj- R1 Rajshekhar Rao- R3-11 |

For Admission (After Notice)

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| 10. | Comp. App. (AT) (Ins) No. 181 of 2018 & I.A. No. 2946 of 2019 | P. Chandra Sekhar Vs. Wincere Inc. & Ors. | Varun Mishra | Mohit D Ram |
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For Hearing (Part Heard)

| | | | | |
|-----|--|---|------------|-------------------------|
| 11. | Competition Appeal (AT) No. 07 of 2018 | The Board of Control For Cricket in India Vs. Competition Commission of India & Anr. | RuchiVerma | Samar Bansal (R-CCI) |
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Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar